

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 63 of 2013 &
IA. Nos. 100 & 101 of 2013

Dated : 29th July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Tata Power Delhi Distribution Ltd. ... Appellant(s)

Versus

NHPC Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s): Mr. Alok Shankar for
Mr. Gopal Jain

Counsel for the Respondent(s): Mr. Sachin Datta &
Mr. Vineet Tayal for R-1
Mr. Aashish Gupta
Mr. Paresh Lal for R.6

ORDER

Post the matter for hearing on **23.08.2013**. In the meantime,
Rejoinder, if any, be filed after serving copy on the other side. No
further adjournment would be given on that date.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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